

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 11 of 2016 &  
IA NOS. 22 & 23 OF 2016**

**Dated : 14<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Haryana Vidyut Prasaran Nigam Ltd. ....Appellant(s)  
Versus  
Haryana Electricity Regulatory Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Varun Pathak**

**ORDER**

Issue notice to the Respondents returnable on 27.01.2016. Dasti  
in addition is permitted.

List the matter on **27.01.2016**. Time to nominate Arbitrators is  
extended by two weeks.

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**